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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 11.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

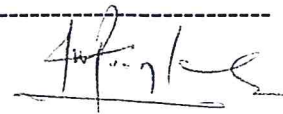
APPLICATION NUMBER :  
PETITION NUMBER : TCP/418/ (IB)/2017  
NAME OF THE PETITIONER(S) : ELECTROMECH MATERIAL HANDLING SYSTEM  
INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. N. P. VIJAY KUMAR  
R. PRADEEP

Counsel for Petitioner



2. VISHNU MOHAN

Counsel for Respondent



ORDER

Counsel for Petitioner present. Counsel for Respondent also present. At request, time is enlarged for submissions by both the counsel. Put up on 08.09.2017 at 10.30 A.M.

— SJ —  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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